

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

ORIGINAL APPLICATION NO.060/00642/2018

Chandigarh, this the 9th day of July, 2018

**CORAM:HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MS. P. GOPINATH, MEMBER (A)**

Biru Singh aged about 58 years, S/o Sh. Budh Ram, M.E.S. No. 367173, post on Electrician (Group C) R/o Village Virk Kalan District Bathinda.

**....Applicant
(Argued by: Mr. P.K.S. Phoolka, Advocate)**

Versus

1. Union of India, Ministry of Defence, through its Secretary, South Block, New Delhi -1100011.
2. The Director of works (P&C) (ES) Engineer-in-Chief's Branch, Army headquarters, DHQ PO New Delhi -110011.
3. The Chief Engineer, South Western, Western Command, Engineer Branch, Khati Pura, Jaipur (Rajasthan).
4. The Garrison Engineer, AF Station Bhisiana, distt. Bhat

Respondents

**ORDER (Oral)
SANJEEV KAUSHIK, MEMBER (J)**

1. After arguing for some time, learned counsel for the applicant realizes that he has omitted to challenge the order dated 13.12.2017 (Annexure A-7), rejecting the claim of the applicant, in para 8 of the O.A. Therefore, he makes a prayer that he may be allowed to withdraw the O.A., with liberty to file a fresh one by challenging the order adverse to his interests.
2. Ordered accordingly.

**(P. GOPINATH)
MEMBER (A)**

**(SANJEEV KAUSHIK)
MEMBER (J)**

Dated: 09.07.2018

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